

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:306
ANSWERED ON:24.02.2010
ENVIRONMENT CLEARANCE TO THERMAL POWER PROJECTS
Nirupam Shri Sanjay Brijkishorilal

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether his Ministry has received any proposals from the Government of Maharashtra for environmental clearance for Dhopawe Thermal Power project (Taluka-Guhagar, District-Ratnagiri) and Koradi Thermal Power Project (Nagpur);
- (b) if so, the details thereof; and
- (c) the steps taken by the Union Government to accord necessary clearance?

Answer

MINISTRY OF STATE(INDEPENDENT CHARGE) FOR ENVIRONMENT AND FOREST(SHRI JAIRAM RAMESH)

- (a) & (b) The Government of Maharashtra has submitted two Proposals namely i) 1600 MW Imported Coal based Thermal Power Plant at Dhopawe, and ii) 3x660 MW expansion/ replacement of units of Koradi Thermal power plant at Koradi for seeking Environment Clearance.
- (c) The Environment Clearance for expansion/replacement of units at Koradi Thermal Power Plant has been granted. The project at Dhopawe could not be considered for environmental clearance due to incomplete information provided by the State Government.